NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/606/ (IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION COY LTD

NAME OF THE RESPONDENT(S)

: FRONTLINE PRINTERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for Respondent Suprage

ORDER

Shri Vinod Kumar, counsel for petitioner present. Ms S V Supraja caused appearance on behalf of the respondent and filed vakalat. She stated that they have received the copy of petition and other documents filed by the petitioner and prayed time for filing counter. Counsel for respondent is directed to file counter and furnish a copy of the same to the other side prior to the next date of hearing. Time extended at request. Put up on 24.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swa my Member (Judicial)

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